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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 764/2017 & I.A. 12856/2017 (under Order XXXIX Rule 1 and 2 CPC)

SAREGAMA INDIA LIMITED

..... Plaintiff

Represented by: Ms.Sucheta Roy, Advocate.

versus

ZEE ENTERTAINMENT ENTERPRISES LIMITED..... Defendant

Represented by: Mr.Joy Basu, Sr. Advocate with

Ms.Petal Chandhok, Advocate.

CORAM:

HON'BLE MS. JUSTICE MUKTA GUPTA

ORDER 06.02.2020

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- 1. Written submissions have not been filed by the parties. The same be filed within two days.
- 2. List for hearing on 1st April, 2020.

MUKTA GUPTA, J.

FEBRUARY 06, 2020 'vn'